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ASSAM ACT XII OF 1936

THE ASSAM MUNICIPAL (AMEND-MENT) ACT, 1936.

[Published in the Assam Gazette of the 6th January 1937.]

An Act further to amend the Assam Municipal Act, 1923.

Preamble. Whereas it is expedient further to amend the Assam Municipal Act, 1923;

It is hereby enacted as follows:

Short title.

1. This Act may be called the Assam Municipal (Amendment) Act, 1936.

Commence 2. It shall come into force on such date as the Local Government may, by notification in the Assam Gazette, appoint in this behalf.

Extent. 3. It shall apply to the whole of Assam.

Amendment 4. In section 83(1) of the Assam Municipal of section 83. Act, 1923, after the words "The tax mentioned in section 59, sub-section (1)(a)," the following shall be inserted, namely, "(c) and (e)."

5. In section 83(2) of the Assam Municipal Act, the word "aforesaid" shall be omitted and after the word "tax" the words "mentioned in section 59, sub-section (1)(a)" shall be inserted.

Prices: 1 a. Indian]

[English : 1 d.